

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SATYA RANJAN PRASAD HON'BLE MEMBER (TECHNICAL) TMT. T.KRISHNA VALLI HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP/40/KOB/2020
SECTION	241-242, 213 C/ACT
NAME OF PARTIES	PREETHA RADHAKRISHNAN V/S C K VIJAYAN & 5 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	SUNIL N.
RESPONDENTS ADVOCATE/ PROFESSIONAL	L RAJESH NARAYAN IYER, RENJITH RAJAPPAN, OD SIVADAS, ROC.

Office
Notes

17 Nov 2023

O R D E R

IA(C/ACT)/114/KOB/2023 in CP/40/KOB/2020

List this matter before the regular bench on **28/11/2023**.

IA(C/ACT)/109/KOB/2023 in CP/40/KOB/2020

List this matter before the regular bench on **28/11/2023**.

IA(C/ACT)/79/KOB/2023 in CP/40/KOB/2020

List this matter before the regular bench on **28/11/2023**.

CP/40/KOB/2020

Learned counsel, Mr. Sunil N appears on behalf of the petitioner. Learned counsel, Mr. O D Sivadas virtually appears on behalf of the respondent.

List for arguments before the regular bench on **28/11/2023**.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

SD /-

**JUSTICE T KRISHNA VALLI
MEMBER (JUDICIAL)**